

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:6655  
ANSWERED ON:08.05.2003  
REDUCTION IN EQUITY OF SAMBHAR SALT LAKE  
GIRDHARI LAL BHARGAV

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Union Government propose to off load its 74 per cent equity in Sambhar Lake;
- (b) if so, the details thereof;
- (c) whether the State Government has requested the Union Government for providing additional facilities/financial relaxation;
- (d) if so, the details thereof alongwith the progress made so far in respect of the above proposals; and
- (e) the time by which the control over the said lake is likely to be handed over to the State Government in the interest of the State?

**Answer**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BALASAHEB VIKHE PATIL)

(a) & (b): The disinvestment of equity in Sambhar Salts Ltd. (SSL) is under consideration by the Ministry of Disinvestment. No decision regarding percentage of equity to be off loaded in SSL has been taken so far.

(c) & (d): No, Sir.

(e): The operation of Sambhar Salts Ltd. being dependent on the Sambhar Lake area, the future of Sambhar Lake is connected with the process of disinvestment.